				(Please click I	nere for previous Lis	ts of Creditors)				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	2158834625	3	2039213575	92.79	0	0	119621050	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	128892460	5	128892460	5.87	0	0	0	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	60	9852435	60	8526655	0.39	0	1325780	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	135935409	0	0		0		89503885	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	35	29324266	27	20918272	0.95	0	8405994	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		106	2462839195	95	2197550962	100.00	0	56163298	209124935	